

U.S. Aid Offer to H.D.F.C.

4368. SHRI B.V. DESAI :

SHRI M.V. CHANDRASHEKARA
MURTHY :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Housing Development Finance Corporation has been offered a further ₹ 60 million by the U. S. Agency for International Development;

(b) if so, whether the agreement has already been reached and the amount received; and

(c) if so, how this amount will be utilised for development of the housing activities in the country during 1983-84?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The Housing Development Finance Corporation Ltd. (HDFC) has received an offer from the U.S. Agency for International Development for its willingness to guarantee under the US Housing Guarantee Programme, a loan amounting to ₹ 60 million from private sector.

(b) No, Sir.

(c) Does not arise.

Amount Released to Maharashtra for Provision of Drinking Water to Villages

4369. SHRI BALASAHEB VIKHE PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that on 5 January, 1983, the Government of Maharashtra had requested for Central assistance of a sum of rupees 27.41 crores

for the period 1982-83 and 1983-84 for providing drinking water to 11,472 villages which were facing acute drinking water difficulties;

(b) whether State Government have also requested that a Central team should be sent to assess the situation, but no such team has visited the State so far;

(c) whether keeping in view the fact that Government are committee to provide drinking water to the rural poor, what steps have been taken by Central Government to meet fully the financial requirements of providing the aforesaid funds to the Government of Maharashtra to help them to solve the drinking water problem of the rural areas of Maharashtra; and

(d) by what time the full amount will be released to the State Government?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) In January, 1983, the Government of Maharashtra had submitted a supplementary memorandum seeking additional Central assistance of Rs. 27.51 crores for the years 1982-83 and 1983-84.

(b) to (d) In 1982-83 a Central team had visited Maharashtra on the basis of the likely expenditure figures upto 31.3.1983 and the requirement of funds upto June, 1983, as projected by the State Government, a ceiling of assistance of Rs. 6.60 crores Rs.2.67 crores for 1982-83 and Rs. 3.93 crores for 1983-84) was sanctioned to the Government of Maharashtra for drinking water supply programmes. Another memorandum was submitted by the State Government in September, 1982 seeking Central assistance of Rs. 14.3 crores for drinking water for 1982-83 and Rs. 22.55 crores for drinking water for 1983-84, as drought relief measures for the pre-monsoon period of April-July, 1983. This request of the State Government is being processed by the Ministry of Agriculture.